

(35)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - I  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 03-02-2020

PRESENT: SHRI R.VARADHARAJAN, MEMBER-JUDICIAL  
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/1114/2019 IN  
PETITION NUMBER : CP/549/IB/2017  
NAME OF THE PETITIONER(S) : S RAJAGOPAL (LIQUIDATOR) – (SRIVARI METAL  
WORKS PVT LTD)  
NAME OF THE RESPONDENT(S) : ARUL JOTHI  
UNDER SECTION : SEC 35(1)(B), 35(1) (C) & 60(5) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

V. KEERTHANA  
for Mr. B. Dharmaraj

Petitioner's counsel for  
Liquidator

V. K. K. K.

**ORDER**

Due to administrative exigencies in relation to sitting in Bench-II,  
the matter could not be taken up today. Post this matter on  
**18.03.2020.**

-SD-  
**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-  
**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)